

(c) The facts thereof and action proposed to be taken against the responsible officials?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, sir.

(b) DDA have denied this.

(c) Does not arise in view of (b) above.

[*Translation*]

Regularisation of daily wage workers in DDA

2434. SHRI RAJ KUMAR RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of daily wage workers working in Delhi Development Authority as on 31st October, 1987;

(b) the number of the workers out of them working for three, five and ten years separately; and

(c) the action being taken to regularise them?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) 2601.

(b) The break-up is as follows:

The no. of workers working for: -

3 years	5 years	10 years
2448	115	3

(c) The D.D.A. considers the regularisation of its Daily Wage workers subject to the availability of vacancies and the requirement of the organisation.

[*English*]

Inclusion of Coconut in the list of Oilseeds

2435. SHRI SURESH KURUP: Will the

Minister of AGRICULTURE be pleased to state:

(a) whether Union Government propose to consider to include coconut in the list of oilseeds; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Coconut is a perennial plantation crop, used for various purposes and deserves specific and separate attention.

Out of Turn Allotment of Government Accommodation

2436. SHRI KHURSHID ALAM KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a certain percentage of Government Accommodation in Delhi is allotted on out of turn basis;

(b) the number of such out of turn allotments of residential units made during the last one year; and

(c) whether any complaints have been received in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) There is no fixed percentage.

(b) 507.

(c) Complaints as and when received are looked into immediately.

Development of Walled City of Delhi

2437. SHRI KHURSHID ALAM KHAN:
DR. D. N. REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state: